NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1403/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2018

NAME OF THE PARTIES:

Bhavana Energy Infrastructure Pvt. Ltd.

V/s.

KSS Petron Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME DESIGNATION

SIGNATURE

<u>ORDER</u>

CP No. 1403/I & BC/NCLT/MB/MAH/2017

- 1. None present.
- 2. In view of the Insolvency commenced against KSS Petron this CP stood redundant. To be Carrigned to beends.

Sd/- ~

Bhaskara Pantula Mohan Member (Judicial) 16.01.2018.

Sd/-

M.K. Shrawat Member (Judicial)

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